

(iii) The Suppression of Immoral Traffic in Women and Girls (Andaman and Nicobar Islands) Rules, 1980 (Hindi versions) published in Notification No. 115/1980/21-1-76-80-Home in Andaman and Nicobar Gazette dated the 20th August, 1980.

[Placed in Library. See No. LT-2842/81].

(13) Two statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (i) and (ii) of item (12) above. [Placed in Library. See No. LT-1842/81].

(14) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Hindi, Agra, for the year 1979-80 together with Accounts and the Audit Report thereon. [Placed in Library. See No. LT-2843/81].

(15) A copy of the Annual Account (Hindi and English versions) of the Aligarh Muslim University, Aligarh, for the year 1979-80 and the Audit Report thereon.

(16) A statement (Hindi and English versions) showing reasons for delay in laying the above documents. [Placed in Library. See No. LT-2844/81]

(17) A statement (Hindi and English versions) showing reasons for delay in laying the Annual Report of Visva-Bharati, Santiniketan, for the year 1979-80, mentioned at (1) above. [Placed in Library. See No. LT-2845/81].

(Placed in Library. See No. LT-2845/81).

**PREVENTION OF FOOD ADULTERATION (SIXTH AMENDMENT) RULES, 1980**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): I beg to lay on the Table a copy of the Prevention of Food Adulteration (Sixth Amendment) Rules, 1980 (Hindi and English versions) published in Notification No.

G.S.R. 710(E) in Gazette of India, dated the 22nd December, 1980 together with a Corrigendum thereto published in Notification No. G.S.R. 444 in Gazette of India, dated the 2nd May, 1981, under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954. [Placed in Library. See No. LT-2846/81].

**INDIAN TELEGRAPHS (FIRST AMENDMENT RULES, 1981.**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK OREON): I beg to lay on the Table a copy of the Indian Telegraphs (First Amendment) Rules, 1981 (Hindi and English versions) published in Notification No. G.S.R. 388(E) in Gazette of India, dated 9th June, 1981, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT-2848/81].

**REVIEW ON AND ANNUAL REPORT OF ANNUAL WELFARE BOARD, MADRAS FOR 1979-80 AND A STATEMENT FOR DELAY**

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the Animal Welfare Board, Madras, for the year 1978-79 together with Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government on the working of the Animal Welfare Board, Madras, for the year 1978-79.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (1) and (2) above.

[Placed in Library. See No. LT-2848/81].

@English version of the Notificatitn was laid on the Table on the 23rd December, 1980.